
Mahesh Singh Vs State Of U.P

Criminal Misc. Bail Application No. 38347 Of 2020

Court: Allahabad High Court

Date of Decision: Dec. 7, 2020

Acts Referred:

Narcotic Drugs And Psychotropic Substance Act, 1985 “ Section 8, 20, 22, 23, 25, 37, 50, 60#Indian Penal Code, 1860 “ Section 174(A), 229(A)#Code Of Criminal Procedure, 1973 “ Section 82, 313#Constitution Of India, 1950 “ Article 21

Hon'ble Judges: Gautam Chowdhary, J

Bench: Single Bench

Advocate: Agni Pal Singh

Judgement